NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **22.09.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**

СН (**НҮВКІ**Д МОДІ 10:30 АМ

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 460/2025 For Condone Delay IA No. 1310/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. VVSN Raju	
2.	Comp App (AT) (CH) (Ins) No. 461/2025	CRC Infratech & Services LLP Vs Fourth Generation Information Systems Ltd	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar Of Companies Ernakulam	Mr. Akhil Suresh	
4.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd. Vs Registrar Of Companies Ernakulam	Mr. Akhil Suresh	

For Orders

(Request for adjournment in Item No. 5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
6.	IA No. 893/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors WITH	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4

	T. N. 005 (0005		T. D. D	N 0
7.	IA No. 895/2025 (To implead)	Regen Infrastructure and Services Pvt Ltd	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1
	in	Vs		Ms. J Parimalan-R2 &
	Comp App (AT) (CH) (Ins) No. 282/2022	Regen Powertech Pvt Ltd, Rep by its RP,		R3 Mr. Pranava Charan R4
	For Stay	Renuka Devi		
	IA No. 599/2022	Rangaswamy & 3 Ors		
8.	IA No. 1114/2025	Dhanalakshmi	Mr. Abhishek	Ms. Geeta Battula R1
	(For Stay)	Srinivasan Builders & Housing Pvt Ltd	Jenasenan	Mr. Kaushik Narayanan R2
	Comp App (AT) (CH) No.	Vs		
	102/2025 For Additional Docs	Chhapra-Hajipur Expressways Ltd & 10		
	IA No. 1115/2025	Ors		
9.	Comp App (AT) (CH)	L Madhusudhan Rao	Mr.Sriram	Mr. Pranava Charan
	(Ins) No. 202/2024 For Stay	Vs State Bank of India	Venkatavaradan	
	IA No. 551/2024	Stressed Assets		
	·	Management Branch		
		WITH		
10.	Comp App (AT) (CH) (Ins) No. 203/2024	L Ramalakshmamma Vs	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
	For Stay	State Bank of India	venkatavaradan	
	IA No. 553/2024	Stressed Assets		
		Management Branch		
11.	Comp App (AT) (CH) No. 35/2021	Anuragha Poultries & Breeders Pvt. Ltd &	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi - R2
	For Stay	7 Ors		K2
	IA No. 463/2021	Vs		
		Raghav Krithik & 4 Ors		
12.	Comp App (AT) (CH)	Ammon Holdings Pte	Mr. Arun Karthik	Mr. AG
12.	(Ins) No. 228/2024	Ltd	Mohan	Sathyanarayana
	For Stay	Vs		
	IA No.606/2024 For Exemption	CA Mahalingam Suresh Kumar, RP of		
	IA No. 607 &	Real Value Promoters		
	608/2024	Pvt Ltd		
13.	Comp App (AT) (CH) No.	Indira Devi	Mr. Rohan Aloor	Mr. Y Suryanarayana
	57/2024 For Stay	Vs NRI Power & Infra		R2
	IA No. 826/2024	Corporation Pvt Ltd & 8		
	To Adv. Hg. IA No. 579/2025	Ors WITH		
	,			
14.	Comp App (AT) (CH) No. 63/2024	Kodidala Pedda Venkata Subbaiah	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
	For Stay	Vs		10.1
	IA No. 884/2024	Koneru Gandhi & 7 Ors		
	For Exemption IA No. 885/2024			
	,			

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
16.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

For Admission (After Notice) (Requests for adjournment in Item Nos. 17-20 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
18.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
19.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
20.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
21.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd WITH	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
22.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth

_	I a	I * * *		Tar
23.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallabh Infra Pvt Ltd Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
24.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
25.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
26.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
27.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr, Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
28.	Comp App (AT) (CH) (Ins) No. 165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erstwhile RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1 Mr. RS Dhuriyan- R4
29.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
30.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr. Sathiyanarayanan

31.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr.Sathiyanarayanan R2
32.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Ms. V Srimathi	
33.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Ms. V Srimathi	
34.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	
35.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	Mr. L Narasimham
36.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Menon	Mr. J Manivannan
37.	Comp App (AT) (CH) (Ins) No. 410/2025 For Stay IA No. 1168/2025	N Srinivasan General Secretary, Indu Employees Progressive Union Vs CA M Suresh Kumar Mahalingam Liquidator of Hindustan Builders Photo Films Co Ltd & Anr.	Mr. A Saravanan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
38.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors.	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
		WITH		

39.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd.	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
40.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
41.	TA (AT) No.124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
42.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs MetroCorp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur
43.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur
44.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr. B Dhanaraj- R5 Mr. S Chidambaram R13
45.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
46.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
47.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar

48.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12
49.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana R2
50.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt Ltd Vs Valdel Engineers and Constructors Pvt Ltd	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
51.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
52.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

<u>02. 00 PM</u>

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional Docs IA No. 1160 & 1211/2025	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in